

provided to the winners of the National Women Championships. Scholarships are also given to women doing M.Phil/Ph. D in physical Education

3. *Sports Talent Search Scholarship* : Under this scheme, scholarships are provided to boys and girls showing meritorious performance in sports. The National level Scholarships are given at the rate of Rs. 400/- per month while the State/UT level scholarships are Rs.300/- per month.

(c) and (d) Ministries/Departments of Government of India can recruit meritorious sportspersons upto 5% of the vacancies in Group-C and D posts subject to fulfilment of certain criteria.

[English]

Extension of National Highway No. 44, Tripura

2866. SHRI BADAL CHOUDHURY : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposal has been received from the Government of Tripura for extension of National Highway No. 44 upto Subroom (the Southern most point of Tripura); and

(b) if so, the steps taken to approve and execute the proposal?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) Due to paucity of funds for the development of National Highways during the 8th Plan, it has not been possible to declare this road as a National Highway.

World Bank Loan for Road Projects in Bihar

2867. SHRI DINESH CHANDRA YADAV : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Bihar has submitted any proposal in March, 1996 for road projects in the State for World Bank Loan; and

(b) if so, the present position in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

Grants to Rural Hospitals

2868. SHRI PRAKASH VISHWANATH PARANJPE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a scheme to give aid for the purchase of expensive diagnostic equipments for the benefit of tribal and rural patients in the hospitals run by Municipal Corporations; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Health being a State subject, supply of equipment to hospitals is done by the State Governments. In the case of local bodies like municipal corporations the purchase of equipment is made from their own resources. Central Govt. do not have any scheme for providing funds for equipment purchase for local body hospitals.

Implementation of Family Planning and Welfare Schemes in Villages

2869. SHRI B.L. SHARMA PREM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have taken note of the various study reports suggesting that the most effective approach for implementing family planning and welfare schemes in villages can be only through the motivated and trained women workers drawn from the communities;

(b) if so, the measures taken by the Union Government in this regard; and

(c) this time by which the requisite facilities are likely to be provided throughout the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Government is aware of the fact that the motivated and trained women workers drawn from the communities can play a very useful role in family welfare activities.

(b) The services of women such as ANMs are being utilised at the Sub-Centres and Dais from the community are being trained to promote family welfare schemes at the community level. So far 75,568 Mahila Swasthya Sanghs have also been constituted in the country for creating Health & F.W. awareness in their respective areas. These MSS groups are groups of 15 women in each village with 10 women elected for the community.

(c) The family welfare services are already being provided through a network of Sub-Centres, Primary Health Centres, Community Health Centres and Rural Family Welfare Centres where the women workers play an important role in family welfare activities.

Transfer of Defence Land

2870. SHRI MADHUKAR SARPOTDAR :
SHRI RAM NAIK :
SHRI NARAYAN ATHAWALAY :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Union Government have received

a proposal from Maharashtra State seeking issue of orders for transfer of Defence land required for construction of Road overbridge by closing down existing level crossing at Kandivalli (West):

(b) whether in view of the priority of the project what action has been taken/proposed to handover the Defence land to the authorities for construction of road overbridge to ease the pressure of traffic:

(c) the details of other proposals made by the Government of Maharashtra for release of land belonging to Defence Ministry of development projects, project-wise: and

(d) the details of action taken/proposed thereon:

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). Yes, Sir. The Ministry of Defence have agreed in principle and offered 4 pieces of vacant lands admeasuring 0.0691 acres near the proposed over-bridge. 0.7461 acres falling under the same 1.5 acres in the north of over-bridge and 2.33 acres located east of the railway line on payment of current market value. The State Government also accepted the offer of the land. But the State Government later on expressed their inability to adhere to conditions of the offer and has requested to transfer the lands as per changed alignment marked in the plan forwarded by them. This request has not been accepted on security grounds and the State Government has again been requested to convey the acceptance of offer of the land as per earlier agreed alignment for issue of Government sanction for transfer of the land.

(c) and (d). The other proposals regarding transfer of land are for construction of New Bridge parallel to Holkar Bridge in Krikee Cantonment, Construction of 30 mtr. wide road in Aurangabad Cantonment, establishing a Sub Station and construction of a Bus Stand in Deolali Cantonment and transfer of Defence land is Sholapur Rifle Range to State Government. These proposals are under examination in consultation with various organisations/field functionaries as per requirements for the policy/guidelines laid down.

[Translation]

Health Schemes

2871. SHRI DEVI BUX SINGH :

DR. RAMESH CHAND TOMAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the names of the various health and welfare schemes being implemented in the rural areas of Uttar Pradesh and the details thereof;

(b) whether the above schemes are being implemented successfully and if so, the percentage of success of these schemes; and

(c) the amount being spent on the said schemes during 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). The details of the various health and family welfare schemes being implemented for rural areas of Uttar Pradesh alongwith the allocation for 1995-96 is given in statement-I.

In additions, all National Health Programme being implemented in rural areas of Uttar Pradesh. A statement showing the provision for 1995-96 for National Health Programme being implemented both in rural and urban areas of Uttar Pradesh is given in statement-II.

A sample survey of some demographically weak districts of U.P. was conducted by I.C.M.R. in 1992-93. the survey had shown some deficiencies in the facilities in rural areas. Based on the findings of the Survey, a Social Safety net scheme was introduced in 32 districts of U.P. for improving the quality of services in rural areas.

World Bank assisted India Population Project-VI is being implemented in Uttar Pradesh at a cost of Rs.94.00 crores from 6.4.1990 to 30.9.1996 with the aim of developing trained manpower and setting up of training institutions, enhancing the service delivery system by constructing sub-centres and by providing other related inputs.

With a view to reduce total Fertility Rate and to increase Contraceptive prevalence Rate, the Govt. of India and United State Agency for International Development (USAID) have entered into an agreement in 1992 under which USAID undertook to provide aid of US \$ 325 million for Innovations in Family Planning Services Project in Uttar Pradesh over a period of 10 years.

STATEMENT-I

Scheme-wise releases for Rural Areas of Uttar Pradesh for 1995-96

(Rs. in lakh)

Schemes	Amount
Training of ANV/LHV	109.50
Training of Dais	66.50
Rural Family Welfare Centres	2655.00
Sub-centres	4800.00
Area Projects	1280.02
Social Safety Net	960.00
Child Survival and Safe Motherhood	4723.80
Maintenance of HFWTC	66.00
Orientation Training for Medical & Para Medical Staff	7.00
Village Health Guide Scheme	270.33